GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3617 ANSWERED ON:11.08.2015 Autonomous Council Gohain Shri Rajen

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Autonomous councils created in the country till 2014 indicating the area and population, year and State-wise; and

(b) the total number of applications/proposals pending for creation of new autonomous council and the total number of proposals in active consideration along with the steps taken by the Government to clear all the proposals?

Answer

Minister of State in the Ministry of Home Affairs (SHRI KIREN RIJIJU)

(a): At present, the following Autonomous Councils are constituted under the Sixth Schedule to the Constitution of India in States of Assam, Meghalaya, Mizoram and Tripura. As per available information areas of these councils, population and year of constitution state-wise are under:-

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L.S.US.Q.NO.3617. FOR 11.08.2015

District Year of constitution Area (Sq. Kms) Population (2001 Census) ASSAM Karbi Anglong Autonomous Council (KAAC) 1952 10434 8.13 lakh North Cachar Hills Autonomous Council (NACHAC) 1952 4890 2.13 lakh Bodoland Territorial Council (BTC) 2003 8790 36.37 lakh

MEGHALAYA Khasi Hills Autonomous District Council (KHADC) 1952 10443 11.5 lakh Garo Hills Autonomous District Council (GHADC) 1952 8167 8.70 lakh Jaintia Hills Autonomous District Council (JHADC) 1964 3879 2.90 lakh MIZORAM Lai Autonomous District Council (LADC) 1972 1870 40076 Mara Autonomous District Council (MADC) 1972 1445 65994 Chakma Autonomous District Council (CADC) 1972 1500 39521 TRIPURA

Tripura Tribal Areas Autonomous District Council (TTAADC) 1985 7132 15.20 lakh

(b): At Present, no proposal for creation of Autonomous District Councils (ADC) under the Sixth Schedule to Constitution of India duly recommended by the State Government has been received. Hence, no case is pending for consideration.